

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Sai InfoSystem (India) Limited Date of Commencement of Liquidation: 22-08-2019; List of Stakeholders as on Date: 18-10-2022; Name of IP: Mr. Parag Sheth; Process Number: 1; Last 5 digit of registration number: 10381

| Sl. no. | Category of stakeholders  | Summary of claims received |              | Summary of claims admitted |              | Amount of contingent claims | Amount of claims rejected | Amount of claims under verification | Details in annexure        |
|---------|---|----------------------------|--------------|----------------------------|--------------|-----------------------------|---------------------------|-------------------------------------|----------------------------|
|         |   | No. of claims              | Amount (Rs.) | No. of claims              | Amount (Rs.) |                             |                           |                                     |                            |
| 1       | Unpaid insolvency resolution process costs  |                            |              |                            |              |                             |                           |                                     | NA                         |
| 2       | Liquidation costs incurred till date  |                            |              |                            |              |                             |                           |                                     | NA                         |
| 3       | Secured financial creditors   | 04                         | 15528647968  | 04                         | 15527019925  |                             | 1628043                   |                                     | <a href="#">Annexure 3</a> |
| 4       | Unsecured financial creditors   | 07                         | 5939993084   | 07                         | 5938903679   |                             | 1089405                   |                                     | <a href="#">Annexure 4</a> |
| 5       | Operational creditors (Workmen)   | 0                          | 0            | 0                          | 0            |                             |                           |                                     | NA                         |
| 6       | Operational creditors (Employees)   | 44                         | 50159108     | 37                         | 49053446     |                             | 1105662                   |                                     | <a href="#">Annexure 6</a> |
| 7       | Operational creditors (Government Dues)   | 04                         | 21735128530  | 02                         | 21684632320  |                             | 50496210                  |                                     | <a href="#">Annexure 7</a> |
| 8       | Operational creditors (other than Workmen, Employees and Government Dues)             | 07                         | 765795367    | 05                         | 720405990    |                             | 45389377                  |                                     | <a href="#">Annexure 8</a> |
| 9       | Other stakeholders, if any (other than financial creditors and operational creditors) |                            |              |                            |              |                             |                           |                                     | NA                         |
| Total   |   | 66                         | 44019724057  | 55                         | 43920015360  | 0                           | 99708677                  | 0                                   |                            |